

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(712)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/388/ (IB)/2017
NAME OF THE PETITIONER(S) : APAR INDUSTRIES LTD
NAME OF THE RESPONDENT(S) : G.E.T. POWER LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	P. R. MURALI P. KAVINILAVU	COUNSELL FOR PETITIONER	P. J. Murthy 23/10/17
	Rahul Jain	Counsel for Respondent	Rahul Jain

ORDER

Counsel representing both the parties are present. Representative of the Office of Official Liquidator present. Counsel for respondent stated that an Official Liquidator has been appoint in another connected matter wherein the respondent is the same. Representative of the Official Liquidator is directed to place copy of the order of the Hon'ble High Court of Madras in relation to the appointment of Official Liquidator in the connected matter. Put up on 27.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc